to supplement the wagons in addition to containers to the cement manufacturers so that the supply of cement is not affected in future?

MR. SPEAKER: Do you want an answer?

[Translation]

SHRI RAM VILAS PASWAN: Speaker, Sir, the News Item, that was referred to relates to last year. This year we do not have any scarcity of wagons and we want that Cement Industry may demand wagon from us and we would supply them.

[English]

MR. SPEAKER: Question hour is over.

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): Mr. Speaker, Sir, we would thank you that today's Question hour had been the best Question hour of this session.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Recovery of outstanding dues

*303. DR. RAM LAKHAN SINGH : SHRI MOHAN RAWALE :

Will the Minister of RAILWAYS be pleased to state:

 (a) whether the railways have decided to transport coal form coal pitheads to thermal power houses only on pre-payment freight charges;

- (b) if so, the details thereof;
- (c) the total amount the NTPC, the DESU, the State Electricity Boards and Private Power Stations owe to the railways as on September 30, 1996 separately zonewise; and
- (d) the steps being taken by the railways for recovery of these dues?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

- (b) Instructions have been issued that with effect form 1st October, 1996 the freight for coal consigned to the Power Houses and the State Electricity Boards should be paid in advance. However, in respect of Badarpur Thermal Power Station of National Thermal Power Corporation, this condition would take effect from 1st January, 1997.
 - (c) Details are given in the enclosed statement.
 - (d) The following steps have been taken :
 - (i) Decision to make payment of freight in advance compulsory for transport of coal so as to avoid accumulation of dues in future:
 - (ii) As regards outstanding freight charges, a Committee of Secretaries has been asked to examine the manner in which the dues could be liquidated;
 - (iii) In so far as outstanding dues in respect of demurrage, and maintenance charges and other miscellaneous charges are concerned, their clearance is a continuous process and dues are cleared as per procedure in force.

STATEMENT

Dues recoverable from Power Houses/Electricity Boards-Railwaywise As on 30.9.96

(Rs. in crores)

S.No.	Name of State Electricity Bd./P.Houses	As on 30.9.96	CR	ER	NR	NE	NF	SR	sc	SE	WR
1	2	3	4	5	6	7	8	9	10	11	12
1.	N.T.P.C./Badarpur T.P.S.	711.12	0.06		711.06						
2.	Delhi Elect. Supply Undertaking	86.31			86.31						
3.	Haryana State Electricity Board	71.00	11.32		59.68						
4.	N.T.P.C./Others	50.85		2.17	47.93				0.75		
5.	U.P. State Electricity Board	47.58	13.89	32.54	1.14	0.01					
6 .	Punjab State Electricity Board	37.97			37.97						
7.	Maharashtra State Electricity Bd.	31.35	22.94						0.14	8.27	
8.	A.P. State Electricity Board	29.97							29.97		
9.	W.B. State Electricity Board	29.28		2.76						26.52	
10.	Gujrat State Electricity Board	10.86.									10.85

1	2	3	4	5	6	7	8	9	10	11	12
11.	Assam State Electricity Board	6.91					6.91				
12.	M.P. State Electricity Board	4.14	4.09							0.05	
13.	Bihar State Electricity Board	3.94		3.75		0.19					
14.	Private Power House Sabarmati	2.54									2.54
15.	Tamilnadu State Electricity Board	1.29						1.29			
16.	Rajasthan State Electricity Board	1.19									1.19
17.	Karnataka State Electricity Board	0.07							0.07		
18.	Orissa State Electricity Board	0.00									
	Total	1126.37	52.3	41.22	944.09	0.2	6.91	1,29	30.93	34.84	14.59

[English]

Asian Development Bank Loan

*306 SHRI PRABHU DAYAL KATHERIA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Asion Development Bank has recently approved a loan to provide public telephones in villages in Uttar Pradesh;
- (b) if so, the details including terms and conditions thereof; and $% \left(\frac{1}{2}\right) =\left(\frac{1}{2}\right) ^{2}$
- (c) the time by which the work in this regard is likely to start?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

- (b) By this loan about 31788 Villages of 42 districts of Eastern UP Telecom Circle will be provided with one public telephone in each villlage. The details of districts which are be covered are given in the enclosed statement. The loan has been taken under Standard Terms and Conditions of the Bank. The repayment period is 24 years including a grace period of 4 years.
- (c) The work under this project may start by 2nd half of 1997.

STATEMENT

Details of Districts of UP (East) Telecom Circle to be provided with village public Telephones with the help of Asian Development Bank Loan

SI. No.	Name ot Districts
1	2
1.	Ambedkar Nagar
2.	Allahabad
3.	Azam Garh
4.	Ballia
5.	Banda

1	2
6.	Barabanki

- 7 Basti
- 8. Bahraich
- 9. Bhadoi
- 10. Devaria
- 11. Etawah12. Ferozabad
- 13. Farrukhabad
- 14. Fatehpur
- 15. Ghazipur
- 16. Gonda
- 17. Gorakhpur
- 18. Hamir pur
- 19. Hardoi
- 20. Jalaun
- 21. Jaunpur
- 22. Jhansi23. Kanpur
- Zo. Kanpar
- 24. Kanpur Dehat
- 25. Lakhimpur
- 26. Lalitpur
- 27. Lucknow
- 28. Maharaj Ganj
- 29. Mainpuri
- 30. Maunath Bhanjan
- 31. Mahoba
- 32. Mirzapur
- 33. Pratap Garh
- 34. Patrauna
- 35. Raibareilly
- 36. Shahjahan Pur
- 37. Sidhartha Nagar
- 38. Sitapur